

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: THE MOBILESTORE SERVICES LIMITED. Date of Commencement of Liquidation: 01-10-2019; List of Stakeholders as on Date: 13-01-2023; Name of IP: Mr. Pranav J. Damania; Process Number: 1; Last 5 digit of registration number: 10164

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors		1092121347	1089794028	1089794028				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		105228462	105228462					<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)		162661028	161180252					<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			1360010837	1356202742	1089794028				